## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3089 ANSWERED ON:16.03.2001 PROCUREMENT OF PALM OIL YEMPARALA VENKATESWARA RAO

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government of Andhra Pradesh has urged the Union Government to sanction of Rs. 125 lakhs for procurement of Palm Oil;
- (b) if so, the details thereof;
- (c) whether the Union Government have agreed to sanction the above amount, while sharing the losses on account of Market Intervention Scheme; and
- (d) if so, the details thereof?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( \$ SREENIVASA PRASAD )

(a),(b),(c) & (d): Ministry of Agriculture (Department of Agriculture and Cooperation) has implemented the Market Intervention Scheme for procurement of Oil Palm in the State of Andhra Pradesh for procurement of 65,000 MT of Oil Palm for an amount of Rs.125 lakhs. The Government have agreed to share 50% of the loss for the procurement of 65,000 MTs of Oil Palm.